

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. NO. 94(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2017

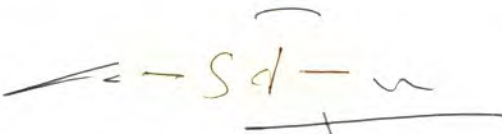
NAME OF THE COMPANY: Smt. Manjusha Jain & Anr. V/s. M/s. Kosmosys Solutions Pvt. Ltd. & Ors.


SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. Saurabh Kalia, Advocate Mr. Pervinder, Advocate Mr. Abhishck Sharma, Advocate Ms. Vibhu Gaur, Advocate		
	For the Respondent (s)	: Mr. Raja Chatterjee, Advocate for R2 & 3 Mr. Piyush Sachdev, Advocate for R2 & 3		

ORDER

Re-notify this case on 27th September, 2017, in view of the Special Bench being constituted


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)